

**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 18-01-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil First Appeal No.78/15, 79/15, 80/15 & 81/15 Pushpa Rani Vs. Pratibha Agrawal	M.M.Ranjan	Ashok Kumar Choudhary
2	Hon'ble Mr. Justice (Retd.) Guman Singh	D.B. Civil Misc. Appeal No. 2347/14 Ashok Kumar Vs. Smt. Jyoti	Rahul Agarwal	J.P. Gupta
3	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Second Appeal No. 594/01 Chote Lal Vs. Ram Narayan	R.P. Garg	J.P. Goyal
4	Smt. Kamala Jain, Advocate	S.B. Cr. Misc. Bail Application No. 14262/15 Prabhat Kawariya Vs. State	Deepak Chauhan	Manoj Ojhla
5	Sh. Vinodi lal Mathur Advocate	S.B. Civil Writ Petition No. 2005/07 Praveen Kumar Arora Vs. Commissioner Municipal	P.S. Sharma	Ravindra Pal Singh
6	Sh. Ajeet Bhandari, Advocate	S.B. Civil Frist Appeal No. 279/96 Laxmi Narayan Vs. Suraj Mal	Abhi Goyal	Kamala Jain
7	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Civil First Appeal No.567/09 Ratti Vs. Jaituni	R.K. Mathur	M.I. Khan
8	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Civil Arbitration Application 44/10 & S.B. Civil Misc. Appeal No. 1747/10 Manish Vyas Vs. Dr. Sohan Lal	S.C. Gupta	J.R. Tantia
9	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Civil Misc. Transfer Petition No. 25/15 Ritu Vs. Rajesh	D.K. Bhardwaj	G.K. Garg
10	Sh. A.R.Patvardhan , RHJS (Retd.)	S.B. Civil Misc. Appeal No. 5407/11 Kartikaya Singh Vs. Pushpa	N.C. Sharma	R.B. Sharma
11	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil First Appeal No. 310/97 Smt. Suraj Devi Vs. Radheyshayam	Punit Singhvi	M.M. Ranjan
12	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Second Appeal No. 114/11 & 113/11 Dayawati & Ors. Vs. Jagdish Chand	Suresh Pareek	L.L. Gupta
13	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Writ Petition No. 13616/13 Kishan Lal Vs. BOR	P.S. Sharma	N.S. Hada
14	Sh. G.P. Pandey, RHJS (Retd)	S.B. Cr. Misc. Petition No. 4884/15 Amar Saxena Vs. State	Satish Khandal	R.B. Mathur
15	Sh. A.K. Bajpai , Advocate	S.B.Civil Second Appeal No. 107/13 Smt. Geeta VS. Gopal Lal	O.P. Mishra	Prashant Kumar Sharma

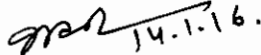
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16	Ms. Raj Sharma , Advocate	D.B. Civil Misc. Appeal No. 3809/14 Arvind Kumar Vs. Neelam	Rinesh Gupta	Govind Choudhary
17	Ms. Alka Bhatnagar, Advocate	S.B. Cr. Revision Petition No. 940/15 Nitin Garg Vs. Sapna Garg	T.C. Sharma	
18	Sh. Ankur Rastogi, Advocate	S.B. Cr. Revision Petition No. 782/15 Smt. Gyatri Vs. Veer Singh	Sudhir Jain	H.S. Sinsinwar
19	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Revision Petition No. 605/14 Balu Ram Verma Vs. State	S.R. Surana	Rajendra Prasad Sharma
20	Sh. Basant Singh Chhaba, Advocate	S.B. Civil First Appeal No. 60/09 Om Narain Sharma Vs. Jagdish Narain	Manish Sharma	Shailesh Prakash Sharma
21	Smt. Nirmala Sharma, Advocate	S.B. Civil Transfer Petition No. 120/15 Smt. Neelam Singh Vs. Pranveer Singh Chauhan	P.L. Sharma	Samarth Sharma
22	Sh. J.P. Gupta, Advocate	S.B. Criminal Misc. Bail cancellation Application No. 1209/15 & 5324/10 Smt. Mausmi Vs. State	Sandeep Sharma	Mukesh Pal Jadoun
23	Smt. Sumati Bishnoi, Advocate	S.B. Criminal Revision Petition No. 428/15 Surendra Singh Vs. State	Rajvir Sharma	Narendra Singh
24	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Bail Application No. 11351/15 Jaspreet Singh Kamal Vs. State	Aditya Sharma/ Lalit Sharma	Archana Mantri
25	Sh. Manoj Sharma, Advocate	S.B. Civil Second Appeal No. 42/13 Narendra Kumar Jain Vs. Ramdhan Das	B.L. Agrawal	Reashm Bhargava
26	Sh. Ashok Sharma, Advocate	S.B. Civil Second Appeal No. 84/15 Phool Chand Raman Lal Vs. Smt. Rameshwari Devi	Anita Aggarwal	D.C. Gupta

## NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
 ( Dr. Shakti Singh Shekhawat )  
 Deputy Secretary  
 (Action Plan & ADR)

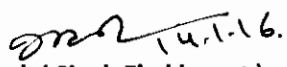
**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 19-01-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.P. Pandey, RHJS (Retd)	S.B. Cr. Revision Petition No. 330/14 Madhusudan Vs. Smt. Manju Devi	Saransh Saini	Prem Krishan Sharma Govind Choudhary
2	Sh. Onkar Singh Sharma, Rjs (Retd.)	S.B. Civil Second Appeal No. 298/02 Morti Mandir Ganga Mai Vs. Vinod Kumar	P.L. Sharma	
3	Sh. Ashok Sharma, Advocate	D.B. Special Appeal No. 500/04 Dhapa Bai Vs. Roop Narain	Rajat Ranjan	V.L. Mathur
4	Sh. Ashwani Chobisa , Advocate	S.B. Civil Second Appeal No. 359/99 & 207/99 Kanwar Bhan Vs. Parmanand	R.K. Agarwal	M.M. Ranjan
5	Sh. Bhuvnesh Sharma Advocate	S.B. Cr. Revision Petition No. 139/15 Sanjay Vs. Smt. Mamta Sharma	Mamraj Jat	N.S. Shekhawat

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By Order

  
( Dr. Shakti Singh Shekhawat )  
Deputy Secretary  
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